have covered the entire spectrum of bilateral relations, including the shared commitment to combat international terrorism.

(c) High level U.S. visitors to India from the United States since October 2001 include Secretary of State Colin Powell; Secretary of Defence Donald Rumsfeld; Deputy Secretary of State Richard Armitage; Administrator of the Environment Protection Agency Christine Whitman; Deputy Secretary of Treasury Kenneth Dam; Chairman of the U.S. Joint Chiefs of Staff Richard Myers; Counter-terrorism Coordinator Ambassador Francis Taylor; Under Secretary of Defence for Policy Douglas Feith; Under Secretary of State for Global Affairs Paula Dobriansky, U.S. Presidential Envoy for Afghanistan Zalmay Khalilzad; Assistant Secretary of State for South Asian Affairs Christina Rocca; and, a number of other senior officials of the U.S. Administration.

These visits have strengthened India-U.S. relations and deepened mutual understanding and cooperation on bilateral, regional and international issues of mutual interest.

Dismantling of a shopping complex on 'no man land' between India and Myanmar

- 237. SHRIMATI N.P. DURGA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government have requested the Myanmar authorities to dismantle a shopping complex on stretch of land adjacent to Moreh that falls within the "no man land" between India and Myanmar,
- (b) if so, whether construction of the above complex is causing tension between the two countries; and
 - (c) what has been the response of Myanmar authorities in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) At the recently held national level meeting between India and Myanmar on July 10, 2002. Government of India raised the issue of a shopping complex recently constructed at Tamu which may be too close to the international boundary.

- (b) No. Sir.
- (c) The Myanmar side has noted the query and the GOI suggestion that the site in question be inspected for an early and amicable solution.

Surrender of wanted terrorists sheltered in Pakistan

238. SHRI PRANAB MUKHERJEE:

SHRI GHULAM NABI AZAD:

SHRI SANTOSH BAGRODIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government of Pakistan has refused to surrender the wanted terrorists sheltered in Pakistan:
- (b) if so, whether this matter has been brought to the notice of the visiting USA officials who had discussions with the leaders of Indian Government in the recent past:
 - (c) if so, the American stand on the same; and
- (d) whether Pakistan Government has sent any formal reply to Government's demand?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) to (d) On 31st December, 2001, Government handed over to Pakistan a consolidated list of 20 fugitives from law, known to be residing in Pakistan with the request that they be apprehended and handed over to India. It was pointed out to Pakistan, that 15 of the criminals in the list already had Interpol Red Corner notices issued against them which also provided Pakistan sufficient basis to take action against them.

Pakistan has not responded positively to this request. The President of Pakistan, in his January 12 address to the Nation stated that there was no question of the Pakistani authorities handing over any Pakistan national to India. As regards the presence of non-Pakistan nationals, the President stated that Pakistan had not given any asylum to any such person.